## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 173/16	TP 101/17	Hearing	433( e) / 433(f)	PSA Tradeconnect Pvt. Ltd. Vs Reha Urban Infra Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

). MANJONATH.V. MOD. NO. 9731314371.

Petitioner.

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Counsel for petitioner is present. He is directed to comply the objections raised by the Registry. Acounsel for respondent is present. She has filed an application under Section 8 of the Arbitration and Reconciliation Act.

Registry is directed to check and put up. She is also directed to file objection to the main petition.

List it on 21.09.2017.

MEMBER (J)

MEMBER (T)